

ITEM NO.45

COURT NO.4

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1011-1012/2012

(From the judgement and order dated 22/02/2011 in CRA No.577-SB/1998 and
CRA No.479-SB/1998,of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SHIMBHU & ANR.

Petitioner(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With appln(s) for bail and office report)

Date: 11/02/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Mr. Rishi Malhotra,Adv.

For Respondent(s) Mr. Ramesh Kumar, Adv.
For Dr. Monika Gusain,Adv.

UPON hearing counsel the Court made the following
O R D E R

Put up on August 2, 2013.

|(Neetu Khajuria)

|(Sneh Bala Mehra)

|
|Sr.P.A.

|Court Master

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